

STATUS PAPER ON CAPACITY UTILISATION AND MANPOWER REQUIREMENTS IN PUBLIC SECTOR UNDERTAKINGS

251. **SHRI PRAKASH BAPU VASANT-RAO PATIL** : Will the **PRIME MINISTER** be pleased to state :

(a) Whether the Union Government have decided to prepare a status paper regarding optimum utilisation of installed capacity and manpower of different Public Sector Undertakings; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K THUNGON) : (a) No, Sir

(b) Does not arise.

SUPPLY OF RICE AND EDIBLE OILS TO MAHARASHTRA

252. **SHRI PRAKASH BAPU VASANT-RAO PATIL** : Will the **Minister of FOOD** be pleased to state :

(a) whether rice and edible oils were supplied to Maharashtra during December, 1990;

(b) if not, the reasons therefore; and

(c) the details of the demand received from Maharashtra for various food grains and the quantity supplied ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI) : (a) and (b) A quantity of 45,000 tonnes of rice was allocated to the Government of Maharashtra for the month of December, 1990

Allocation of Imported Edible Oils under the PDS to States/UTs, including Maharashtra, has been suspended from April, 1991 due to inadequate stock of imported edible oils with STC and stoppage of import on account of foreign exchange constraints. Maharashtra Government had requested for 15,000 tonnes of Palmolein in December, 1990. However, an adhoc allocation of 600 tonnes has been made to Maharashtra in June, 1991 out of residual stock of imported edible oils with STC

(c) The demand, allotment and offtake of rice and wheat in respect of Maharashtra for the month of December, 1990 is as under —

	(000 tonnes)		
	Demand	Allotment	Offtake
Rice	52.0	45.0	47.3
Wheat	100.0	100.0	96.1

DECONTROL OF MOLASSES

253. **SHRI PRAKASH BAPU VASANT-RAO PATIL** : Will the **PRIME MINISTER** be pleased to state :

(a) whether the Government propose to decontrol molasses;

(b) if so, the details thereof; and

(c) if not, the reasons therefore ?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN):

(a) No, Sir.

(b) and (c) The present policy aims at ensuring availability of molasses to distil-

lery for production of industrial alcohol at reasonable prices.

SUPPLY OF FOOD GRAINS AND PALMOLEIN TO KERALA

254. **SHRI RAMESH CHENNITHALA SHRI K. P UNNIKRISHNAN** :

Will the **Minister of FOOD** be pleased to state :

(a) the quantum of rice, other food-grains, palmolein and sugar allotted and delivered to Kerala for public distribution in the last quarter of 1990, month-wise and from January to June, 1991 month-wise;

(b) whether the Kerala Government had demanded higher allotment;

(c) if so, the details thereof; and

(d) whether the Government propose to increase the allotment in the near future?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI FARUN GOGOI) (a) A statement giving the required information is attached

(b) to (d) **RICE AND WHEAT** The State Government has demanded allocation of 1.60 lakh tonnes of rice and 25000 to 30000 MT of wheat per month. The allocations of rice and wheat for PDS are supplemental to open market availability and are not meant to meet the entire demand of a State. The allocations are made on a month to month basis taking into account the overall availability of stocks, relative needs of various States, market availability and other related factors.

EDIBLE OILS Government of Kerala had requested for allotment of 6,000 MTs of Palmolein in March, 1991. No regular allocation of imported edible oils under PDS to States/UTs has been made since April, 1991 due to inadequate stock of edible oils with STC and suspension of import on account of foreign exchange constraints. However, an adhoc allocation of 560 MTs has been made to the State in June 1991 out of the residual stock with STC. Allocation of imported edible oils under PDS to States/UTs including Kerala will depend upon the availability of foreign exchange for import of edible oils.

SUGAR The allotment of sugar to most of the States/UTs is made on the basis of a uniform norm of ensuring minimum 425 gms per capita monthly availability for the projected population as on 1-10-1986. These norms are effective from 1st February 1987. No request for higher allotment was received from the Government of Kerala during the current year.

STATEMENT

Allotment and Offtake etc. of Rice, Wheat, Edible Oils and Sugar for Public Distribution System in respect of Kerala from October, 1990 to June, 1991

Month	Rice		Wheat		Edible Oils		Sugar	
	Allotment	Offtake	Allotment	Offtake	Allotment	Offtake	Allotment	Offtake
October, 1990	145 0*	114 8	20 0	16 8	6 003	4 540	Kerala is being allocated 11953 tonnes	
November, 1990	145 0*	128 4	20 0	19 1	4 000	4 000	of levy sugar per month In addition	
December, 1990	135 0	136 8	20 0	19 8		1 097	during 1990 a quantity of 1800 tonnes	
January, 1991	142 5	118 0	30 0	28 0	--	0 008	was allocated to Kerala for each	
February, 1991	142 5	124 7	20 0	20 2	1 200	0 420	the months of September and Octob.r	
March, 1991	142 5	131 1	25 0	23 8	1 700	2 188	as festival quota It is a direct allottee	
April, 1991	142 5	136 0	30 0	28 0		0 298	State and the lifting, transportation	
May, 1991	142 5	148 7	30 0	29 5		0 016	and distribution is arranged by the	
June, 1991	142 5	N A	30 0	N A	0 560	--	State Govt or its nominees	

*Includes adhoc allocation of 10,000 tonnes for festival season